

## SEC DIRECTS TRAVEL PERMITS TO BE EXTENDED TILL MAY 3

April 14, 2020

The State Executive Committee (SEC) meeting held under the Chairmanship of Chief Secretary Shri Parimal Rai at Altinho today.

The meeting was attended by Principal Secretary, Science and Technology, Shri Puneet Goel; Secretary, Transport, Shri SK Bhandari and Secretary Revenue, Member Secretary, SEC and SDMA Shri Sanjay Kumar.

Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which five patients have recovered and have been shifted to a Quarantine facility outside. All tests done during the 24 hours on SARI/ILI patients for Covid were negative. The SEC noted with caution that Goa had not yet faced any community transmission.

The SEC directed that all the permissions/Travel permits etc. issued by Collectors or any other delegated agencies including Pharma companies and others engaged in essential services as per MHA Guidelines issued from time to time under Disaster Management Act, 2005, shall automatically stand extended till 3rd of May with the same terms and conditions.

Many health care services are being provided by Private establishments. To facilitate these services, the SEC decided to permit these healthcare workers to use the KTC buses being run for the Government staff. They will be permitted to use the bus facility on the production of valid Photo Identity Cards.

Secretary, GAD was directed to issue necessary directions for functioning and maintenance of essential services during the extended lockdown period, and ensure availability of senior officers with skeletal staff in various offices for smooth Govt functioning.

Secretary, Health informed that seven more RMDs have started functioning today and 6 Sub-centres have been opened. The department plans to open all the 219 Sub-centres by the weekend.

The SEC reviewed the progress on the House-to-House survey on the second-day of the survey. As informed to the SEC, upto 7:30 pm, about 3.98 lakhs survey entries have been made. The SEC was informed that the Functional Managers of GIDC are undertaking this survey in the industrial estates.

Secretary, Agriculture informed that permits are being issued for all personnel/labourers involved in Agriculture activities, in view of the Harvesting and sowing season for the next crop, under the authority of the Director Agriculture. The SEC also asked the Secretary to ensure collection of horticulture produce directly from the farmers, through the Goa Horticulture Corporation.

District Observers informed that supply of essential goods is normal. However, they received information about the shortage of Rava at some places. Also, the prices of

the essential goods have come down as compared to the recent high, due to sufficient availability of items in the market.

The SEC asked the Secretary, Civil Supply to work out the mechanism to provide rice/wheat/pulses to APL card holders, on a cost-to-cost basis, from the additional stock which the department has picked up. This initiative would further ease the supply of these essential goods to this section of society.

Director, Panchayat informed that pre-monsoon preparatory work has started in all 191 panchayats. With this, the SEC noted with satisfaction that the pre-monsoon works have started across Goa, as all municipalities have already started the work in their jurisdiction.

The SEC discussed the opening of the bakeries. After discussion, the SEC decided to permit the opening of bakeries, with no in-dining facility at the premises. Takeaways and home delivery would be allowed, and the establishment follows the norms of social distancing and other health safeguards.

The SEC advised the Health department to explore the possibility of telephonic medical assistance, and an appointments based system for OPDs, if possible, to prevent overcrowding at District Hospitals/PHCs/CHCs.

On the issue of production of masks, Secretary, WCD explained that detailed discussions have been held [today](#), alongwith doctors and health experts, on the design of the mask. A simple cloth mask would be easier to use and could fit varied sizes through tying threads. Sufficient cloth is available to produce masks, in phases as may be required, through the SHGs. The SEC decided that the Nodal agency for all this work would be the Goa Handicrafts Corporation. Secretary, WCD, as a Nodal Officer, would coordinate this task.

PCCF informed that Forest fires are being monitored and they are dealing with them as and when they receive any information or alerts through the Forest Survey of India. The forest and wildlife staff has been regularly monitoring movements of wild animals in and around forest and wildlife sanctuaries and take measures to prevent man-animal conflicts. The animals in distress are also attended.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

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